

SL. No	Date	Office Notes, reports, orders or proceedings or directions and Registrar's order with Signatures	COURT'S OR JUDGES'S ORDERS
			<p>WPPIL No.93 of 2022</p> <p><u>Shri Vipin Sanghi, C.J.</u> <u>Shri Ramesh Chandra Khulbe, J.</u></p> <p>Mr. Dushyant Mainali, learned counsel for the petitioner.</p> <p>Mr. V.K. Kapruwan, learned Standing Counsel for the Union of India.</p> <p>Mr. C.S. Rawat, learned Chief Standing Counsel for the State.</p> <p>The matter is being taken up on mentioning.</p> <p>Mr. Dushyant Mainali, learned counsel for the petitioner submits that not much actual work for garbage collection i.e. non-bio degradable plastic waste has been undertaken on the ground.</p> <p>This has been our experience as well.</p> <p>When we move around in the State, we find a lot of plastic waste lying in the streets and roads. To better understand as to what is the hurdle in actual implementation of our orders for collection and disposal of plastic waste, we propose that a field visit be made, by at least one of us along with the concerned District Magistrate, Member Secretary of SLSA, Executive Officer of the Zila Panchayat, Nainital and Regional Officer, Uttarakhand Pollution Control Board, Haldwani, Village Development Officer, Village Dhanachuli on 08.09.2022 at 02:00 p.m. The field visit</p>

shall take place at village Dhanachuli, District Nainital.

The Registrar General of this Court shall also remain present. Learned counsel for the parties are also permitted to remain present.

The matter need not be listed on 08.09.2022, the date already fixed.

The same shall be taken up by the Court on 12.09.2022.

(R.C. Khulbe, J.) (Vipin Sanghi, C.J.)

29.08.2022

SS/SK